

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**‘SIDDHI RAJ HOUSING PROJECTS PRIVATE LIMITED’**  
**OPERATING IN THE BUSINESS OF REAL ESTATE DEVELOPMENT**  
**AT MUMBAI**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>Siddhi Raj Housing Projects Private Limited</b> U70100MH2010PTC209362
2.	Address of the registered office (as per MCA records)	Ground Floor, Rajpipla, Opposite Standard Chartered Bank, Linking Road, Santacruz (West), Mumbai - 400054
3.	URL of website	<a href="https://www.incorprestructuring.com/SRH.html">https://www.incorprestructuring.com/SRH.html</a>
4.	Details of place where majority of fixed assets are located	Project Site ‘Altus’ near Hard Rock Cafe, Gokhale Rd, Lower Parel, Mumbai - 400030
5.	Installed capacity of main products / services	The Resolution Professional will share the documents through electronic mail and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder
6.	Quantity and value of main products / services sold in last financial year	The Resolution Professional will share the documents through electronic mail and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder
7.	Number of employees / workmen	None
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The Resolution Professional will share the documents through electronic mail and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Same as above at Sr. No 8.
10.	Last date for receipt of expression of interest	July 16, 2023
11.	Date of issue of provisional list of prospective resolution applicants	July 26, 2023
12.	Last date for submission of objections to provisional list	July 31, 2023
13.	Process email id to submit EOI	<a href="mailto:cirp.srh@gmail.com">cirp.srh@gmail.com</a>

**Notes:**

1. The Resolution Professional (“RP”) / Committee of Creditors (“CoC”) shall have discretion to change the criteria for the EOI at any point of time.
2. The RP / CoC reserves the right to cancel or modify the process / application without assigning any reason and without any liability whatsoever.
3. Detailed invitation for Expression of Interest (EOI) specifying criteria, eligibility norms under Section 25(2)(h) of the Code etc. is available at the address provided below and can also be requested through email [cirp.srh@gmail.com](mailto:cirp.srh@gmail.com)

Sd/-

**Amit Vijay Karia**

Resolution Professional

**Siddhi Raj Housing Projects Private Limited**

Reg. No: IBBI/IPA-001/IP-P02600/2021-2022/13969

AFA No. AA1/13969/02/241223/105303 is valid till December 24, 2023

Process specific address for correspondence:

IP Amit Karia

405-407, Hind Rajasthan Building, D. S. Phalke Road, Dadar East, Mumbai 400014

T: +91 22 40774604 | 9029210069

Process specific email id for correspondence: [cirp.srh@gmail.com](mailto:cirp.srh@gmail.com)

Address & email id registered with IBBI:

Flat 202, Padmalaya Apartments, Pandit Colony Lane No 1, Behind Ananda Laundry,  
Nashik - 422002 (Maharashtra) [amit.karia@yahoo.co.in](mailto:amit.karia@yahoo.co.in)

Date: July 01, 2023

Place: Mumbai

# Enzene Biosciences opens facility in US

GEETA NAIR  
Pune, June 30

**BIOTECH COMPANY ENZENE** Biosciences has launched Bevacizumab, its sixth biosimilar in India. Bevacizumab is primarily approved for the treatment of certain cancers. Enzene has also opened a biopharmaceutical manufacturing plant in the US. Pune-based Enzene is a subsidiary of Alkem Laboratories and focuses on producing biosimilars, novel biologics, synthetic peptides and phytopharmaceuticals. It offers contract development and manufacturing services in biologics.

It will manufacture the drug using its novel EnzeneX continuous manufacturing platform, which would enable it to provide a cost-effective option for treatment of cancer patients, said Himanshu Gadgil, CEO and whole-time director, Enzene. This manufacturing process helps them to bring down costs by around 50%.

The newly launched Bevacizumab is used in combination with chemotherapy for the treatment of metastatic colorectal cancer. It is also approved for the treatment of non-small cell lung cancer in combination with chemotherapy.

Bevacizumab biosimilar of Avastin is a recombinant humanised monoclonal IgG1 antibody. Avastin is used for the treatment of colorectal cancer, non-squamous non-small cell lung cancer. Speaking on the global expansion plan, Gadgil said the company had recently signed the lease and hope to be operational in mid-2024. "The US will also host multiple lines of our EnzeneX platform," Gadgil said. The US facility is coming up on the Princeton West Innovation Campus in Hopewell, New Jersey," Gadgil said.

# Piramal Enterprises scouting for buys

RAJESH KURUP  
Mumbai, June 30

**PIRAMAL ENTERPRISES** IS scouting for further acquisitions to scale up its financial services business, even as the firm is targeting a mid-to-high teens growth in its assets under management (AUM). It will also continue further monetisation of investments in Shriram Group at an "appropriate time".

"We will continue to explore lucrative inorganic opportunities, ensuring value creation for all stakeholders and stay on our stated path of implementing renewed strategies to drive sustainable growth," Piramal Group chairman Ajay Piramal said at the company's annual general meeting on Friday. He, however,



Ajay Piramal

Piramal Enterprises will grow its wholesale business by focusing on building a new and granular real estate and corporate mid-market lending book. Its overall AUM was at ₹63,989 crore with a 50:50 mix of retail and wholesale. Its retail loan book witnessed growth of 49% year-on-year growth and stood at ₹32,144 crores as of March 31.

He did not elaborate on the firm's acquisition strategies.

Further, the company's mid-term priority is to achieve a mid-to-high-teens AUM growth, with a mix of two-third retail assets and one-third wholesale. Piramal Enterprises, which intends to embed technology and analytics into lending business, will focus on lending to 'Bharat' markets in retail lending, he said.

On June 21, Piramal Enterprises sold its entire direct investment of 8.34% in Shriram Finance for a gross value of ₹4,800 crore. "We continue to own stakes in Shriram General Insurance, Shriram Life Insurance and Shriram Investment Holdings. We will consider monetisation of some of these investments at an appropriate time," Piramal added.

## PUBLIC NOTICE

**BRANCH OFFICE SHIFTING**  
Bajaj Finance Limited having its Registered Office, Mumbai - Pune Road, Akurdi, Pune 411 035 and Corporate office on 4<sup>th</sup> Floor, Bajaj Finserv House, Viman Nagar, Off Pune - Ahmednagar Road, Pune, Maharashtra 411 014 hereby informs its customers and concerned that its office located at Bajaj Finance Ltd - 5 and 60, Ground floor, Chadda Crescent Co-operative Housing Society Ltd, Plot Nos. 46 & 55, Near Metropolis & Woodland, Abhyudaya Bank Marg, Sector 17, Vashi, Navi Mumbai 400703 will be closing with effect from 03rd Oct 2023. For better customer facility all the existing services shall continue to be available at new branch shifted to Bajaj Finance Limited Sector 17 Vashi Navi Mumbai, Shop no 32-33, Opp Union Bank, Vardhaman market, Plot No 75, Vashi 400703. All customers and concerned are requested to take note of change of address and requested to contact our office at Bajaj Finance Limited Sector 17 Vashi Navi Mumbai, Shop no 32-33, Opp Union Bank, Vardhaman market, Plot No 75, Vashi 400703 thereafter.

**Bajaj Finance Limited**  
4th Floor, Bajaj Finserv House, Viman Nagar, Off Pune - Ahmednagar Road, Pune - 411 014 Maharashtra  
Tel - 020 - 71505050  
Date - 01/07/2023

## NOTICE INVITING EXPRESSION OF INTEREST

**For Hold Baggage Screening (HBS) & Security Screening Equipment (SSE) Works for Navi Mumbai International Airport**

Navi Mumbai International Airport Private Limited ("NMIAL") has been granted the right to develop, operate and maintain the Navi Mumbai International Airport ("NMIA") on DBFOT basis. As a part of project development at NMIA, NMIAL proposes to undertake the award of Hold Baggage Screening (HBS) & Security Screening Equipment (SSE) Work.

The scope of work includes, but will not be limited to, supply, installation, integration, interfacing, testing, commissioning, operation trial, warranty support and associated works of HBS & SSE Work.

NMIAL invites responses to the Expression of Interest ("EOI") from qualified, experienced and reputed contractors of HBS & SSE Work. Interested applicants may download and submit their response to the EOI by registering on the NMIAL e-portal. For further details and instructions, please visit <https://nmialairport.abcpurchase.com/>. The deadline for submission of the response to EOI is **12<sup>th</sup> July, 2023 at 15:00 hrs IST**.

Note: NMIAL reserves the right to reject any response to EOI or change / cancel the tender process at any time without prior notice or without assigning any reason whatsoever.

**NAVI MUMBAI INTERNATIONAL AIRPORT PVT. LTD.**  
Email: [nmial.tenders@adani.com](mailto:nmial.tenders@adani.com)  
Website: [www.nmialairport.co.in](http://www.nmialairport.co.in)

# Reliance-bp begins production from MJ field in KG block

**RELIANCE INDUSTRIES** AND its partner bp on Friday announced the start of regular production from MJ oil and gas field in the KG-D6 block, helping scale up India's output of

clean fuel to over 100 million cubic meters a day. MJ is the third and the last set of discoveries in the KG-DWN-98/3 or KG-D6 block, off the east coast that the consortium was work-

ing on. All three sets of discoveries, with MJ being the deepest, were made more than a decade back and have been progressively put into production.

Together, the three sets of discoveries at their peak production will make up for 15% of India's demand, the companies said in a statement on Friday. —PTI

**L&T Finance Holdings Limited**  
Registered Office  
Brindavan, Plot No. 177, C.S.T. Road  
Kalina, Santacruz (East)  
Mumbai 400 098, Maharashtra, India  
CIN: L67120MH2008PLC181833  
T +91 22 6212 5000  
F +91 22 6212 5553  
E [igr@ltps.com](mailto:igr@ltps.com)  
www.ltps.com



## NOTICE OF THE FIFTEENTH ANNUAL GENERAL MEETING

**Notice** is hereby given that the **Fifteenth Annual General Meeting** ("AGM") of the Company will be held on **Friday, July 28, 2023 at 4:00 p.m. (IST), through electronic mode [video conference ("VC") or other audio visual means ("OAVM")]** to transact the businesses as set out in the notice convening the AGM ("Notice"). The AGM is held through electronic mode in accordance with the circulars issued from time to time by Ministry of Corporate Affairs ("MCA Circulars").

In compliance with the MCA Circulars, circulars issued by the Securities and Exchange Board of India ("SEBI"), the relevant provisions of the Companies Act, 2013 ("the Act") and SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("SEBI Listing Regulations"), the Notice of the AGM along with the Integrated Annual Report for FY23 ("Annual Report") is being sent only through electronic mode to those members whose e-mail addresses are registered with the Depository Participants ("DPs")/ Company/ Registrar and Share Transfer Agent viz. Link Intime India Private Limited ("RTA"). For the limited purpose of receiving the Notice and the Annual Report through electronic mode in case the e-mail address is not registered with the DPs/ Company/ RTA, Members may register the e-mail IDs by sending e-mail to the Company at [igr@ltps.com](mailto:igr@ltps.com).

Members who have not yet registered their e-mail addresses are requested to register the same with their DPs in case the shares are held in dematerialized form and with Company/ RTA in case the shares are held by them in physical form.

The Notice and the Annual Report will also be available on the website of the Company at <https://www.ltps.com/investors>, the website of the stock exchanges i.e. BSE Limited and National Stock Exchange of India Limited at [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com) respectively. The Notice will also be available on the website of the Central Depository Services (India) Limited ("CDSL") at [www.evotingindia.com](http://www.evotingindia.com).

Members can attend and participate in the AGM only through VC/ OAVM. The procedure and instructions for joining the AGM through VC/ OAVM are stated in the Notice.

The detailed procedure and instructions for casting votes through remote e-voting or e-voting during the AGM for all Members (including the Members holding shares in physical mode/ whose e-mail addresses are not registered with the DPs/ Company/ RTA) are stated in the Notice.

The Board of Directors at their Meeting held on June 8, 2023 has recommended a final dividend of Rs. 2/- per share. The record date for the purpose of final dividend is Friday, July 21, 2023. The final dividend, if approved by the Members at the ensuring AGM, will be paid on or before August 27, 2023 electronically through various online transfer modes to those Members who have updated their bank account details. With respect to the Members who have not updated their bank account details, dividend warrants/ demand drafts/ cheques will be sent to their registered address. To avoid delay in receiving dividend, Members are requested to update their Electronic Clearing System (ECS) mandate with their DPs (where shares are held in dematerialized mode) and with the RTA (where shares are held in physical form) to receive dividend directly into their bank account on the payout date.

Members may note that pursuant to the provisions of Finance Act, 2020, dividend income is taxable in the hands of the shareholders w.e.f. April 1, 2020 and the Company is required to deduct tax at source from dividend paid to shareholders at the prescribed rates. Necessary information (including the details to be submitted to the Company) with respect to the tax deductible on dividend declared is stated in the Notice for reference of the Members.

For L&T Finance Holdings Limited

**Apurva Rathod**  
Company Secretary  
ACS 18314

**S. E. RAILWAY TENDER**  
e-Tender Notice No.: DRMENGGRNC-57-2023, dated: 28.06.2023. e-Tender is invited by the Divisional Railway Manager (Engg.), South Eastern Railway, Ranchi-834003 for and on behalf of the President of India for the following work: **Name of Work:** (i) RNC Division: Construction of Upper Class Waiting Room at Muri & Lohardaga stations, Reserved/VIP Lounge and Ticket Collector Office at Lohardaga. (ii) Provision for 2 new lifts at Muri station each for PF no. 1 and island platform no. 2 & 3. **Tender Value:** ₹ 1,57,80,109.62. **Tender closing date and time:** 17.07.2023 at 15.00 hrs. Tenderers can visit the website [www.ireps.gov.in](http://www.ireps.gov.in) for online tendering. E-tender notice is available on notice board in the office of Divisional Railway Manager (Engg.), South Eastern Railway, DRM Building, Ranchi-834003. (PR-346)

**CENTRAL RAILWAY**  
**CORRIGENDUM**  
E-TENDER DOCUMENT NO.: CAO(C) 09 of 2023 Dated 26.05.2023 Chief Administrative Officer (Construction), Central Railway, 6<sup>th</sup> floor, New Administrative Building, D.N. Road, CST Mumbai - 400 001, for and on behalf of President of India invites Open tender through e-tendering (Two Packet System), from reputed contractors for the following work. **Name of Work:** Tunneling work from chainage 5515 to chainage 58051 (2900m length) with ballast less track and lining and Earthwork in embankment, cutting, including bridge approaches, trolley refuges, construction of side drains, retaining toe wall, and minor bridges etc. from Ch. 51250 to ch. 60351 m including tunnel from in Wardha-Pusad-Nanded New BG line project. **Corrigendum:** Due to change in similar nature of work the above said tender is being cancelled. 257  
Download UTS APP for Tickets

**Gujarat State Petronet Limited**  
Corporate Identity Number : L40200GJ1998SGC035188  
Reg. Off.: GSPC Bhavan, Sector-11, Gandhinagar-382010, Tel.: +91-79-23268500/66701001  
Fax: +91-79-23268506. Website: [www.gspcgroup.com](http://www.gspcgroup.com), E-mail: [investors.gspc@gspc.in](mailto:investors.gspc@gspc.in)

**NOTICE**  
(For the attention of Equity Shareholders of the Company)

**Transfer of the Equity Shares of the Company to Investor Education and Protection Fund (IEPF) Authority**

This Notice is published pursuant to the provisions of the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules").

The Rules, amongst other matters, contain provisions for transfer of all Shares in respect of which Dividend has not been paid or claimed by the Shareholders for seven consecutive years or more in the name of Investor Education and Protection Fund (IEPF) Demat Account.

Adhering to the various requirements set out in the Rules, the Company has communicated individually the concerned Shareholders whose Shares are liable to be transferred to IEPF Demat Account in respect of the Dividends declared by the Company for the FY 2015 - 16 for taking appropriate action(s). The list of concerned Shareholders is also available on the Company's website viz. [www.gspcgroup.com](http://www.gspcgroup.com) under Investor Section.

In case the Company does not receive any communication from the concerned Shareholders for claim of Dividend on or before 3rd October, 2023, the Company shall, with a view to complying with the requirements set out in the Rules, transfer the Shares to the IEPF Demat Account by the due date as per procedure stipulated in the Rules without any further Notice to the Shareholder. **Please note that no claim shall lie against the Company in respect of unclaimed Dividend amount and/or Shares transferred to IEPF Authority pursuant to the said Rules.**

For shares held in physical mode, kindly send a request to the Registrar and Transfer Agent of the Company, KFIN Technologies Limited with duly filled Investor Request Forms along with supporting documents including original cancelled cheque to update your e-mail address and bank account details. For Demat holders, kindly contact your DP (Depository Participant) and register your e-mail address and bank account details in your Demat account, as per the process advised by your DP.

The concerned Shareholder(s) holding Shares in physical form and whose Shares are liable to be transferred to the IEPF Authority, may note that upon transfer of Shares to IEPF Authority, the original Share Certificate(s) which are registered in their name will stand automatically cancelled and be deemed non-negotiable. In case Shares are held in demat form, to the extent of Shares liable to be transferred, shall be debited from the Shareholders account.

The Shareholders may further note that, both the unclaimed Dividend and the Shares transferred to IEPF, if any, can be claimed back by them from IEPF Authority after following procedure prescribed by the Rules.

In case you have any queries or need any assistance may contact any of the following addresses:

<b>Gujarat State Petronet Limited</b> Smt. Rajeshwari Sharma Corporate Office: GSPCL Bhavan, E-18, GIDC Electronic Estate, Nr. K-7 Circle, Sector-26, Gandhinagar-382028, Gujarat, India Tel: 079-23268500/600 Email: <a href="mailto:investors.gspc@gspc.in">investors.gspc@gspc.in</a> Website <a href="http://www.gspcgroup.com">www.gspcgroup.com</a>	<b>KFIN Technologies Limited</b> Mr. Suresh Babu D. Unit: Gujarat State Petronet Limited Selenium Tower B, Plot Nos. 31 & 32 Financial District Nanakramguda, Serilingampally Mandal, Hyderabad - 500032, India Ph: +91 40 6716 1518 Toll Free No.: 1800-3094-001 Email: <a href="mailto:einward.ris@kfintech.com">einward.ris@kfintech.com</a> Website: <a href="http://www.kfintech.com">www.kfintech.com</a>
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sd/-  
For Gujarat State Petronet Limited  
Rajeshwari Sharma  
Company Secretary  
Place: Gandhinagar  
Date: 30<sup>th</sup> June, 2023

**WEST CENTRAL RAILWAY** MATERIAL MANAGEMENT DEPARTMENT  
(e-Tender Notice for the supply of Stores, No.EPS/28/2023)  
PCMM/WCR on behalf of the President of India invites the following advertised tenders through E-procurement System. No manual/postal offers shall be entertained. Tenders can be accessed under the link website <https://ireps.gov.in> for details and for submission of Tender.

Sr No.	Tender No.	Short Description	Tendered Qty.
1	81235006B	HYDRAULIC PUMP PLASSER PART	2 Nos.
2	20234105	Sander with nozzle	859 Nos.
3	20223316B	Set of rubber components for D6 nos	221 Nos.
4	20232191	Set of flexible shunt for PANTOGRAPH TYP	268 Nos.
5	20233592	AOH kit for Pantograph type IR01/PAN01	380 Nos.
6	10232610	EQUILISER BEAM LONG TO RDSO. Drg. No. SKVL-178.ALT-5	78 Nos.
7	38231779A	High Capacity Draft Gear complete	939 Nos.
8	20231824	High capacity motor double reverser	6 Nos.
9	81235245	Manufacture and supply of Screw Clamps	25 Nos.
10	81235184	Spl. Rubber Pads	175 Set
11	90235014A	PLATE STRUCTURAL STEEL 10mm	110.80MT
12	20234302	HIGH VOLTAGE	17 Nos.
13	20224446	METALLISED CARBON STRIPS SUITABLE	408 Nos.
14	30231351	Procurement of Rubber buffer spring for 1225 KGM capacity	1650 Set
15	30231218	PROCUREMENT OF SET OF HYTREL UPPER AND LOWER WASHER	355 Nos.
16	30231044	Procurement of Wearing Piece for Side Bearer	3156 Nos.
17	10234671	D L FILTER ELEMENT	36 Nos.
18	10224744E	OVERHAULING KIT	20 Nos.
19	20221812B	Roof line insulator	133 Nos.
20	20221851B	Panto mounting insulator	116 Nos.

For All Above Tenders Sr. No. 1 to 20 of Due Date : 24.07.2023  
Principal Chief Material Manager, WCR, Jabalpur  
कोरोना को है हराना, तो टीकाकरण जरूर करना

**Kotak**  
Kotak Mahindra Bank

**NOTICE**

This is to inform you that our **Navi Mumbai - Vashi Sec 28 branch** is shifting to **Ground Floor, Palm Beach Galleria Mall, Sector 19D, Vashi, Navi Mumbai - 400 705, in September 2023.**

The existing lockers too will be relocated to the new address

Contact the Branch Manager for any details.  
**Kotak Mahindra Bank Ltd.**

मुंबई दक्षिण अंचल कार्यालय  
**Mumbai South Zonal Office**  
दुर्गेरी मंडल, जनमार्ग 2nd Floor, Janamarg,  
45/47, मुंबई समारथ मार्ग 45/47, Mumbai samarth Marg  
कोर्ट मुंबई 400001 Fort Mumbai 400001  
Head Office:  
Lokmangal, 1501,  
Sivali Nagar, Pune-5  
दो-मंजरी : 022-22675899  
ई-मेल/ई-मेल : [legal\\_mcr@mahabank.com.in](mailto:legal_mcr@mahabank.com.in)

AX2/MSZ/SARFAESI/13(4)/2023-24  
27.06.2023

**POSSESSION NOTICE**  
(For Immoveable property) [Rule 8 (i)]  
Whereas, the Authorized Officer of Bank of Maharashtra under Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 & in exercise of powers conferred under Section 13 (4) and 13(12) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 has issued a Demand Notice dated 27.12.2021 under Section 13(2) calling upon Mr. JAYENDRA GOGRI HUF, Prop. of M/s LAXMI APPAREL, (Borrower) to repay the amount mentioned in the notice being Rs.37,64,258.18 (Rupees Thirty Seven Lakh Sixty Four Thousand Two Hundred Fifty Eight and Paise Eighteen only) plus unapplied interest from 31.08.2022 together with interest thereon at contractual rate (s) and incidental expenses, costs, charges incurred / to be incurred within 60 days from the date of receipt of the said notice. The Borrower mentioned hereinabove having failed to repay the outstanding amount, Notice is hereby given to the Borrower and Guarantors mentioned hereinabove in particular and to the public in general that the Authorized Officer of Bank of Maharashtra has taken **Symbolic Possession** of the property described herein below in terms of the powers vested under the provisions of Section 13(4) of the said Act on this 27.06.2023. The Borrower in particular, Guarantor and the Public in general is hereby cautioned not to deal with the properties and any dealings with the aforesaid properties will be subject to the charge of the Bank of Maharashtra for an amount mentioned above. The Borrowers attention is invited to the provisions of sub-section 8 of section 13 of the Act in respect of time available, to redeem the secured asset.

**DESCRIPTION OF THE IMMOVABLE PROPERTY**  
All that premises at Shop no. 1, Ground Floor, Star Manor Apartments, 650 Anand Road Extn., Near Ruia Hall Malad (W), Mumbai - 400064

Sd/-  
Authorized Officer & Assistant General Manager  
Bank of Maharashtra

**Gujarat State Petronet Limited**  
Smt. Rajeshwari Sharma  
Corporate Office:  
GSPCL Bhavan, E-18, GIDC Electronic Estate, Nr. K-7 Circle, Sector-26, Gandhinagar-382028, Gujarat, India  
Tel: 079-23268500/600  
Email: [investors.gspc@gspc.in](mailto:investors.gspc@gspc.in)  
Website [www.gspcgroup.com](http://www.gspcgroup.com)

**KFIN Technologies Limited**  
Mr. Suresh Babu D.  
Unit: Gujarat State Petronet Limited  
Selenium Tower B, Plot Nos. 31 & 32  
Financial District Nanakramguda, Serilingampally Mandal, Hyderabad - 500032, India  
Ph: +91 40 6716 1518  
Toll Free No.: 1800-3094-001  
Email: [einward.ris@kfintech.com](mailto:einward.ris@kfintech.com)  
Website: [www.kfintech.com](http://www.kfintech.com)

sd/-  
For Gujarat State Petronet Limited  
Rajeshwari Sharma  
Company Secretary  
Place: Gandhinagar  
Date: 30<sup>th</sup> June, 2023

**FORM G**  
INVITATION FOR EXPRESSION OF INTEREST FOR  
'SIDDHI RAJ HOUSING PROJECTS PRIVATE LIMITED'  
OPERATING IN THE BUSINESS OF REAL ESTATE DEVELOPMENT AT MUMBAI  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the corporate debtor along with PAN/CIN/PLP No.	Siddhi Raj Housing Projects Private Limited U70100MH2010PTC209362
2. Address of the registered office (as per MCA records)	Ground Floor, Opposite Standard Charters Bank, Linking Road, Santacruz (West), Mumbai-00054
3. URL of website	<a href="https://www.incorpstructuring.com/srh.html">https://www.incorpstructuring.com/srh.html</a>
4. Details of place where majority of fixed assets are located	Project Site 'Allus' near Hard Rock Cafe, Gokhale Rd, Lower Parel, Mumbai-400030
5. Installed capacity of main products/ services	The Resolution Professional will share the documents through electronic mail and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder
6. Quantity and value of main products/ services sold in last financial year	The Resolution Professional will share the documents through electronic mail and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder
7. Number of employees/ workmen	None
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	The Resolution Professional will share the documents through electronic mail and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Same as above at Sr. No.8.
10. Last date for receipt of expression of interest	July 16, 2023
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12. Last date for submission of objections to provisional list	July 31, 2023
13. Process email id to submit EOI	<a href="mailto:cirp.srh@gmail.com">cirp.srh@gmail.com</a>

**Notes:** 1. The Resolution Professional ("RP")/ Committee of Creditors ("CoC") shall have discretion to Change the criteria for the EOI at any point of time. 2. The RP / CoC reserves the right to cancel or modify the process / application without assigning any reason and without any liability whatsoever. 3. Detailed invitation for Expression of Interest (EOI) specifying criteria, eligibility norms under Section 25(2)(h) of the Code etc. is available at the address provided below and can also be requested through email [cirp.srh@gmail.com](mailto:cirp.srh@gmail.com)

**Amit Vijay Karia**  
Resolution Professional  
Siddhi Raj Housing Projects Private Limited  
Reg. No. IBBI/PA-001/PP-2020/021-12/213969  
AFANo. AA1/13969/02/21223/105303 is valid till December 24, 2023  
Process specific address for correspondence:  
IP Amit Karia, 405-407, Hind Rajasthan Building, D. S. Phalke Road, Dadar East, Mumbai 400014 T: +91 22 40774604 | 9029210069  
Process specific email id for correspondence: [cirp.srh@gmail.com](mailto:cirp.srh@gmail.com)  
Address & email id registered with IBBI: Flat 202, Padmalaya Apartments, Pandit Colony Lane No 1, Behind Ananda Laundry, Nashik - 422002 (Maharashtra) amit.karia@yahoo.co.in  
Date: July 01, 2023. Place: Mumbai

**केनरा बैंक Canara Bank**  
(A GOVERNMENT OF INDIA UNDERTAKING)  
ARM-II BRANCH, MUMBAI: 3<sup>rd</sup> Floor, Canara Bank Building, Adl Marban Street, Ballard Estate, Mumbai - 400 001. \*Tel: 022-22651128 / 29. \* Email: [cb289@canarabank.com](mailto:cb289@canarabank.com)

## SALE NOTICE

**E-Auction Sale Notice for Sale of Immoveable Properties under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002** notice with provision to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable properties mortgaged / charged to the Secured Creditor, the **Physical Possession** of which has been taken by the Authorized Officer of Canara Bank, will be sold on "As is where is", "As is what is" basis on 17.07.2023, for recovery of US Dollar 3,291,009.43 (US Dollar Three Million Two Hundred Ninety One Thousand Nine And Cent Forty Three Only) equivalent to Rs. 24,88,86,133.00 (Rupees Twenty Four Crore Eighty Eight Lakh Sixty Six Thousand One Hundred Thirty Three Only exchange rate USD INR 75.62) as on 30.06.2020 and further interest & other charges from 01.07.2020 onwards, due to Canara Bank from M/s. YR General Trading HK Limited (Borrower) and M/s. Ayanna Realtors Private Limited (Mortgagor and Guarantor), Mr. Chanakya Arvind Dhanad (Guarantor) & Mr. Prafulla Subhashchandra Bhat (Guarantor)

Sr. No.	Description of the Property	Reserve Price	Earnest Money Deposit
1.	Land & Building of Bungalow No. 4 situated at Survey No. 18, Hissa No. 1 to 5, Survey No. 23, Hissa No. 1 to 5, Survey No. 24, Hissa No. 1 to 5, Plot No. 62,63 & 64, Sector No. E 'Misty Hill' Gold Valley, Near Hotel Greenland Delsol, Village Tungarli, Tal. Maval, Dist. Pune, Maharashtra admeasuring 7,946.45 sq ft.	Rs. 3,18,00,000.00	Rs. 31,80,000.00
2.	Land & Building of Bungalow No. 9 situated at Survey No. 18, Hissa No. 1 to 5, Survey No. 23, Hissa No. 1 to 5, Survey No. 24, Hissa No. 1 to 5, Plot No. 62,63 & 64, Sector No. E 'Misty Hill' Gold Valley, Near Hotel Greenland Delsol, Village Tungarli, Tal. Maval, Dist. Pune, Maharashtra admeasuring 10,090.00 sq ft.	Rs. 4,04,00,000.00	Rs. 40,40,000.00
3.	Land & Building of Bungalow No. 7 situated at Survey No. 18, Hissa No. 1 to 5, Survey No. 23, Hissa No. 1 to 5, Survey No. 24, Hissa No. 1 to 5, Plot No. 62,63 & 64, Sector No. E 'Misty Hill' Gold Valley, Near Hotel Greenland Delsol, Village Tungarli, Tal. Maval, Dist. Pune, Maharashtra admeasuring 9,003.00 sq ft.	Rs. 3,60,00,000.00	Rs. 36,00,000.00

The Earnest Money Deposit shall be deposited on or before 14.07.2023 upto 5.00 p.m. Details of EMD and other documents to be submitted to service provider on or before 14.07.2023 upto 5.00 p.m. Date up to which documents can be deposited with Bank is 14.07.2023 upto 5.00 p.m.

Date of inspection of properties is 11.07.2023 with prior appointment with Authorized Officer. For detailed terms and conditions of the sale, please refer the link "E-Auction" provided in Canara Bank's website ([www.canarabank.com](http://www.canarabank.com)) or may contact Mr. Paritosh Kumar, Chief Manager, Canara Bank, ARM II Branch, Mumbai (Ph. No. 022 22651128 / 29 / Mob. No. : 8828328297) or Mr. Ashwin Pliankar, Officer, (Mob. No. : 8779534170) E-mail id : [cb289@canarabank.com](mailto:cb289@canarabank.com) during office hours on any working day or the service provider M/s. C1 India Pvt. Ltd., Udyog Vihar, Phase - 2, Gulf Petrochem Building, Building No. 301, Gurgaon, Haryana. Pin-122015, Mr. Haresh Gowda, Mob. No. 9594597555 (Contact No. +911244302020/21/22/23/24, support@bankeuctions.com; haresh.gowda@c1india.com.  
Date : 30.06.2023  
Place : Mumbai  
Authorized Officer  
Canara Bank, ARM-II Branch

**CLASSIFIEDS**

